

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:4666
ANSWERED ON:23.04.2010
LEGISLATION FOR DONATING BODY AFTER DEATH
Kanubhai Patel Jayshreeben

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether a large number of cases of body donation after death have come to the notice of the Government during the last three years;
- (b) if so, the details thereof;
- (c) whether the Government proposes to bring any legislation in this regard;
- (d) if so, the details thereof; and
- (e) the time by which the same is likely to be enacted?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) & (b): Yes. ORBO, AIIMS has received 41 cases of body donation after death during the last three years, details of which are as follows:

Year Total whole body donation
received in Department
of Anatomy

2007 14

2008 14

2009 13

Total 41

(c): No.

(d) & (e): Do not arise.